

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:557
ANSWERED ON:08.07.2009
ASSESSMENT OF VIABILITY OF COAL PROJECTS
Acharia Shri Basudeb

Will the Minister of COAL be pleased to state:

- (a) whether Coal India Limited (CIL) has asked Central Mine Planning and Design Institute (CMPDI) to assess the viability of its all Eleventh Plan Projects;
- (b) if so, whether CMPDI has submitted its report to CIL in this regard;
- (c) if so, the details of the recommendations of CMPDI thereto; and
- (d) the initiative taken / proposed to be taken by the Government in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF COAL & MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI SRIPRAKASH JAISWAL)

- (a): Yes, Sir. Coal India Limited (CIL) has planned to take up 134 new projects during XI Plan of which project reports of 78 projects are available and the remaining project reports are yet to be formulated. Economics of the 78 projects have been reviewed by Central Mine Planning and Design Institute Limited (CMPDIL) on account of the impact of the National Coal Wage Agreement (NCWA) –VIII.
- (b) : Yes, Sir. CMPDIL has submitted its report to Coal India Limited in this regard.
- (c) & (d) : The exercise revealed that out of 50 approved projects of XI Plan, 32 Projects are economically viable as per standard norms, 9 projects which were earlier viable will not be viable now and the remaining 9 projects were already unviable economically. Of the remaining 28 projects which were awaiting approval at different stages, 13 will still be viable and 8 projects will become economically unviable due to impact of NCWA-VIII. The remaining 7 projects were already unviable economically. The unviable projects are not likely to be taken up for implementation in their present form.